

Declaration of Assets and Liabilities

Year 2024-25

I, Jivam Jyoti Kumari, son/daughter/wife of Ashish Kumar
aged 37 years, belonging to Bihar Vidhan Sabha
service and presently working as office attendant in Bihar Vidhan Sabha
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Savings Account 30,000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	F.D. 50000 M.F. 32,000	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic Assured of Rs 800000 Premium 25000	—	Budhaya Xojana 1000/-	—	—
(v)	Motor Vehicles (details of make, etc.)	Bayaj Pulex 150 Scooter	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 20gm Silver 35gm	—	—	—	—
(vii)	Other assets, such as values of claims / interests	Nil	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nul	Nul	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nul	Nul	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nul	Nul	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nul	Nul	—	—	—
(v)	Others (such as interest in property)	Nul	Nul	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	Sbi Bihar Vidhan Mandal	2,02,633/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	Nul
	(b) dues to departments dealing with supply of water	—	Nul
	(c) dues to departments dealing with supply of electricity	—	Nul

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	(d) dues to departments dealing with telephones	—	nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	nil
	(f) Other dues, if any	—	nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN: NO. IEWPK 7780K	nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	Nil
	(iii) Sales Tax [Only in case of proprietary business]	—	Nil
	(iv) Property Tax	—	Nil

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN-110175365708

Gender :- ☒ F (M/F)

Date of Birth :- 03051987 (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :- Bihar Vidha Sabha Secretarial Ser
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Jivan Jyoti Kumari

Name of Employee: Jivan Jyoti Kumari

Designation: Office Assistant Bihar Vidha Sabha, Patna

Department: Bihar Vidha Sabha, Patna

Place: Patna

Date: 17.02.2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.